

RPAD

औद्योगिक सुरक्षा व आरोग्य संचालनालय, पुणे (कार्यक्षेत्र-२)

प्लॉट नं जी.पी १६३, जी -ब्लॉक, महाराष्ट्र कामगार कल्याण भवन, तिसरा मजला, सुबोध विद्यालयशेजारी,
संभाजीनगर, चिंचवड, पुणे — ४११०१९

दुरध्वनी क्रमांक ०२०-२७३७१०३२,

ई-मेल jdrdish.pun-mh@gov.in

जा.क्र. संऔसुवआ/२५५-५६/२०२४

दिनांक : १३/०३/२०२४.

प्रति,

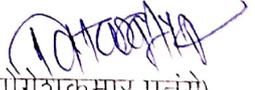
NATIONAL GREEN TRIBUNAL,
New Administrative Building,
D-Wing, 9st Floor, Opposite Council Hall,
Camp Pune — ४११००९.

विषय :- Action Taken report and and recommendation on Fire
Incidence at Talawade PCMC Pune.

महोदय,

उपरोक्त संदर्भीय विषयान्वये सविनय सादर करण्यात येते की, दि.१४/०२/२०२४ रोजी
NATIONAL GREEN TRIBUNAL, PUNE यांचेकडे झालेल्या सुनावणीबाबत शिवराज एन्टरप्रायझेस,
सर्वे नं.२५२, गट नं.१५८, त्रिवेणीनगर, तळवडे, पुणे येथे दिनांक ०८/१२/२०२३ रोजी झालेल्या
स्पाकिंग कॅण्डल तयार करणेचा कारखान्यास लागलेल्या आगीबाबत चौकशीचा या विभागाने केलेल्या
कार्यवाहीबाबतचा अहवाल सादर करण्यात येत आहे.

आपला विश्वासु,


(योगेशकुमार पतंगे)

उप संचालक

औद्योगिक सुरक्षा व आरोग्य,
पुणे (कार्यक्षेत्र-२)

प्रत : मा. अतिरीक्त आयुक्त -१, पिंपरी चिंचवड महानगर पालिका, पिंपरी, पुणे.

**BEFORE THE HONERABLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE.**

ORIGINAL APPLICATION NO.26/2024 WZ

In re : News Item appearing in Millennium Post
Dated 09.12.2023 titled "Pune : 6 dead in fire
At Candle Making Unit"

.... Applicant

**Action Taken report and recommendation on Fire Incidence at
Talawade PCMC Pune**

on behalf of the Directorate industrial safety and Health, Maharashtra

(As per court order dated 14/02/24 from Respondent no-5)

On 08/11/2023, there was breaking news on News channel at about 5.00 pm regarding fire incidence at Fire work godown in Talawade area of Pimprichinchwad. Accordingly team of DISH Pune officers visited the spot at about 7.00 pm. It comes to know that name of establishment is Shivraj Enterprises, Survey No.252, Gat No.158, Triveninagar, Talwade, Pune where this fire incidence took place.

This factory was engaged in manufacturing of Sparkle candles in a 30-feet X 40-feet X 18-feet shed at Talwade in PimpriChinchwad Area. On 08/12/2023 at @ 4.00 PM a sudden fire incident occurred in the factory because of the highly flammable material. There were 15 workers and one male person (Husband of occupier) working in the said establishment at the time of the incident.

The said fire was extinguished at 6.00 pm with the help of 7-8 Fire Tenders of fire Brigade. Six women workers died in this said incident at spot. Ten workers have been severely injured due to burns. Eight workers were immediately admitted to

YashwantraoChavan Memorial Hospital, Pimpri, Pune and after initial treatment they were shifted to Sassoon Hospital, Pune for further treatment. Two worker were directly admitted Sassoon Hospital Pune. Eight injured workers were succumbed their injuries during treatment. Remaining one worker and husband of occupier were discharged from hospital after treatment.

During enquiry it was observed that mixing of the powders (Nitro cellulose powder (explosive and very highly flammable), Potassium chloride, metal (iron) powder was carried out in same shed and then the mixture (around 3-4 Kg at a time in a pot) was handed over to all female workers. Female workers were filling that mixture of powders in to the tubes of paper. One male person (Husband of Occupier) is engaged only for making and cutting the tubes in to the required size. All female workers used to fill the tubes with powder and then seal it with cover at one side by plastic cap and other side by white paper. The plastic cap is used to fix the candle on cake and white paper side is for fire.

The mixture of powder is pressed in the tubes with the help of pneumatic press. It is noticed that electrical connection is provided for press machine, weighing scale & Air compressor. On the day of accident at around 4:00 p.m. flash fire occurred while performing same activity which resulted in to fire in the same shed.

The said factory was running in red zone area notified by Defence Ministry and also without obtaining any license from any Government Authority. The directorate had carried out a detail enquiry of this incident by collecting the necessary evidence, regarding of worker statements, inspection of the accident site etc. During investigation different contravention were found in relation with Factories Act -1948/ Maharashtra factories Rule-1963. Four no of criminal cases were filed against Occupier Mrs Shubhangi Sutar at Chief Judicial Magistrate Pune on 13/12/23 for these contraventions.

Recommendations-

- No electrical equipment / machinery shall be used /installed in the factory in the place where explosives are manufacture/handled / stored, except with prior permission of appropriate authorities under Explosives Act.
- The workers shall be explained the dangers and precautionary measures to be taken.
- No female workers shall be employed on operation involving mixing of chemicals and cutting fuses in the factory.
- The workers shall be provided with personal protective equipment and special type of uniforms to avoid the possibility of generation of static charge due to cloths.
- All other provisions of the schedule XXVI of Rule 114 of Maharashtra Factories Rules, 1963 shall be complied with fully. In respect of fire works and Match factories.
- Workers shall not be allowed to carry their stainless-steel lunch boxes inside the factory premises. An isolated or separate place/ room shall be allocated to them, where they can have their food and keep their belonging.
- Proper information, instruction and training shall be given to all the workers before employing them in to the factory.
- Quantities of explosives specified by the Explosive Authorities shall not be exceeded in any room.
- All necessary condition are complied with and reported to appropriate authorities under Explosives Rules, 2008 & to the office of the under signed.
- All the condition laid down under license to manufacture fireworks or gunpowder or both in form no. LE-1 under Rule 99 of Explosives Rules, 2008 shall be fully complied with.